

**DIVISION BENCH**

**O-127**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1053(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> February, 2021,  
10:30 A.M**

Name of the Company	MODERN SURGICAL Vs. OHIO CARDIOLOGY ASSOCIATES PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel/AR appeared through video conference:**

**Mr. K.C. Garg, Advocate** ]  
**Ms. Sunita Agarwal, Advocate** ]  
**Md. Dilawar Khan, Advocate** ] **For the Operational Creditor**

**ORDER**

Mr.K.C. Garg, Ld. Counsel along with Ms. Sunita Agarwal, Ld. Counsel and Md. Dilawar Khan, Ld. Counsel for the Operational Creditor present.

Due to paucity of time the matter could not be taken up for hearing today.

List the matter for hearing on **07/04/2021**.

**Harish Chander Suri**  
**Member (T)**

**Rajasekhar V.K.**  
**Member(J)**